

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3844 OF 2000

PROCTOR & GAMBLE HYGIENE & HEALTH CARE LTD.
s)

Appellant (

VERSUS

COMMISSIONER OF CENTRAL EXCISE, BHOPAL
s)

Respondent (

(With office report)

Date: 16/11/2005 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. V. Lakshmikumaran, Adv.
Ms. Ruby Singh Ahuja, Adv.
Ms. Saloni Gupta, Adv.
Mrs. Manik Karanjawala, Adv.

For Respondent(s) Mr. Mohan Parasaran, ASG

Mr. Ravinder Agarwal, Adv.
Mr. Arijit Prasad, Adv.
Mr. Gaurav Dhingra, Adv.
Mr. Senthiluelan, Adv.
Mr. Chaidanand D.L., Adv.
Mr. P. Parmeswaran, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Commencing his arguments at 10.45 a.m., Mr. Lakshmikumaran, Adv.
concluded at 3.25 p.m. whereafter Mr. Parasaran, the learned A.S.G. argued the
matter till 4 O'clock when the Court rose for the day. The matter remains part
heard.

(J.S. Rawat)
Court Master

(K.K. Chawla)
Court Master